

**Appellate Tribunal for Electricity at New Delhi
(Appellate Jurisdiction)**

A.No. 92 of 2014

Dated: 19th August, 2015

In the Matter of:

**DNH Power Distribution Co. Ltd.
Versus
NTPC-SAIL Power Co. Ltd. & Anr.**

...Appellant(s)

... Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshadri

Counsel for the Respondent(s) : -

ORDER

The Bench did not assemble today.

Matter is posted for hearing on **16th September, 2015.**

Court Master